

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3036**  
TO BE ANSWERED ON 18.12.2025

**EMRS IN UT OF LADAKH**

3036. SHRI MOHMAD HANEEFA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether all the three sanctioned Eklavya Model Residential Schools (EMRS) in the Union Territory (UT) of Ladakh remain non-functional as on date, if so, the details thereof and the reasons therefor;
- (b) the steps being taken by the Government to make these non-functional EMRS operational at the earliest with quality education for students and the proposed timeline for making these EMRS functional; and
- (c) whether the Government is planning to sanction more EMRS for the UT of Ladakh keeping in view the vast tribal population of the region and if so, the details thereof and the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UKEY)

**(a) to (c)** All three sanctioned EMRS in UT of Ladakh are presently non-functional mainly due to delay in identification of suitable land by State/UT and high cost issues. National Education Society for Tribal Students (NESTS) has advised state governments to make approved EMRSs functional at the earliest. Further, the additional requirement of EMRSs across country is reviewed from time to time.

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